

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
TP (Co. Act)- 02(PB)/2023
Old CP No. 21(JPR)/2021

IN THE MATTER OF:

Union of India	...	Applicant/Petitioner
Vs		
Sampati Lal Bohra & Co.	...	Respondent

Order under Section 140(5) of the Companies Act, 2013

Order delivered on 18.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 25.07.2024.

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(Kamal Sultanpuri)
Joint Registrar